

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1763

ANSWERED ON:04.08.2010

VISIT OF US NATIONAL SECURITY ADVISOR

Mahto Shri Baidyanath Prasad;Patil Shri A.T. Nana;Sharma Shri Jagdish

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether during the visit of US National Security Advisor, Mr. James Jones, any talks were held on reprocessing of nuclear fuel;
- (b) if so, the main issues discussed during the talks;
- (c) whether any agreement in this regard is likely to be signed during the proposed visit of US President, Mr. Barack Obama in November, 2010;
- (d) if so, the details thereof;
- (e) whether the American companies are likely to get voluminous business and the American technicians are also likely to get employment as a result of Indo-US Civil Nuclear Deal; and
- (f) if so, the details thereof including the reaction of the Government thereto?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (d) During the visit of the US National Security Advisor, General James Jones to New Delhi in July 2010, it was noted that the negotiations on Arrangements and Procedures pursuant to Article 6 (iii) of the India-US Agreement on Civil Nuclear Cooperation (October 2008) had been concluded. Since then, the Agreement on Arrangements and Procedures for Reprocessing has been signed in Washington on July 30, 2010 that will enable India to reprocess US obligated nuclear material under IAEA safeguards.

(e) & (f) Government of India had, on October 16, 2009 announced the designation of two sites - in Gujarat and Andhra Pradesh for setting up Light Water Reactor based Nuclear Power Plants in cooperation with the USA. Opportunities for US business are dependent on US technology providing viable tariff regime at sites offered to them.